# GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## RAJYA SABHA UNSTARRED QUESTION NO. 378 TO BE ANSWERED ON 28.11.2024

### Sanctioned budget for Himachal Pradesh

#### 378. SHRI HARSH MAHAJAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the quantum of the budget sanctioned and allocated by Government under the schemes of the Ministry for the State of Himachal Pradesh in the last two years, along with head-wise details thereof;
- (b) whether Government of Himachal Pradesh has submitted the utilisation certificates after expenditure under all the schemes, if so, the details thereof, if not, the reasons therefor; and
- (c) whether Government monitors the accounting of budget of various items given by it, if so, details thereof, if not, reasons therefor?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

- (a) Ministry of Environment, Forest & Climate Change (MoEF&CC) releases funds to Implementing Agencies under Central Sector Schemes (CS) (100%) and provides financial assistance to States under Centrally Sponsored Schemes (CSS) on cost sharing basis between the Centre and State. The details of CS funds released to Implementing Agencies in Himachal Pradesh and financial assistance under CSS to the Govt. of Himachal Pradesh may be seen in Annexure-I.
- (b) MoEF&CC obtains Utilization Certificates (UCs) as per provisions of General Financial Rules (GFR) before release of next installment of the earmarked funds under a scheme.
- (c) These Centrally Sponsored Schemes (CSS) are implemented by State Governments. All the works under these schemes are carried out and monitored by the respective State Governments. This Ministry only ensures the compliance of applicable guidelines.

Annexure-I <u>Ministry of Environment Forests &amp; Climate Change</u> (A) Funds released under Centrally Sponsored Schemes to Govt. of Himachal Pradesh												
							(Figures : Rs. in Crore					
							S.No	Scheme	Details of Head of Account	2022-23	2023-24	
	Forest Fire Prevention and Management System (0257)	OH-31- Grant-in-Aid-General	0.00	1.51								
1		OH-35- Grant for Creation of Capital Assets	1.13	0.30								
		Total	1.13	1.81								
	Development of Wild Life Habitats (9186)	OH-31- Grant-in-Aid-General	1.14	0.86								
2		OH-35- Grant for Creation of Capital Assets	0.00	0.00								
		Total	1.14	0.86								
3	Project Tiger &Elephant	OH-31- Grant-in-Aid-General	0.00	0.20								
		OH-35- Grant for Creation of Capital Assets	0.00	0.00								
		Total	0.00	0.20								

(B) Funds released to Implementing Agencies in State of Himachal Pradesh under Central Sector Schemes					
S.No	Scheme	2022-23	2023-24		
1	Control of Pollution	4.59	5.19		
2	Environmental Education, Awareness, Research and Skill Development	0.38	1.56		
	Grand Total (B)	4.97	6.75		

2.27

2.87

**Grand Total (A)**